

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH-COURT NO. 3

Excise Appeal No. 12567 of 2013 - DB

(Arising out of OIO-02/MP/2013-14 dated 29/04/2013 passed by Commissioner of Central Excise, Customs and Service Tax-SURAT-I)

C.C.E. & S.T.-Surat-I

.....Appellant

New Building...Opp. Gandhi Baug,
Chowk Bazar,
Surat, Gujarat- 395001

VERSUS

Vasavtal M Kharwar

.....Respondent

Owner Of M/s, Vasant Ribbon Co,
39, Divyanand Society, Udhna - Magdalla Road,
Surat, Gujarat

APPEARANCE :

Shri, Rajesh Nathan, Assistant Commissioner (AR) appeared for the Appellant
Ms Dimple Gohil, Advocate appeared for the Respondent

**CORAM: HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)
HON'BLE MR. RAJU, MEMBER (TECHNICAL)**

DATE OF HEARING/ DECISION: 10.10.2023

The appeal is disposed of. For order, see order of date in Excise Appeal No. 12563 of 2013.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**